

(ख) और (ग). यह सब मामले छान-बीन के लिये विशेष पुलिस विभाग को दिये गये हैं। दो जूनियर अधिकारियों के विरुद्ध प्रारंभिक विभागीय छान-बीन में प्रत्यक्ष रूप में दावा स्थापित हो गया था इसलिये वे मुअ्तिल कर दिये गये हैं किन्तु बरिष्ठ अधिकारियों के विरुद्ध कोई दावा स्थापित नहीं हुआ था। अधिकारियों के विरुद्ध भागे कार्यवाही चाहे वे जूनियर हों या बरिष्ठ हों, तब ही की जायेगी जबकि पुलिस छान-बीन द्वारा उनके विरुद्ध प्रत्यक्ष रूप में दावे स्थापित हो जाते हैं। विशेष पुलिस विभाग की रिपोर्ट की प्रतीक्षा है।

Extension for Government Employees

2614. **Shri M. E. Krishna:**
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state the number of clerks and officers serving in the various Ministries and Subordinate Offices of the Central Government who have been given extension beyond 58 years of age during the last two years?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): The information is being collected and will be laid on the Table of the House as soon as possible.

Incentives for passing Hindi Examinations

2615. **Shri Sham Lal Saraf:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that, as an incentive, all non-gazetted Central Government employees whose mother tongue is other than Hindi, are granted an advance increment on passing Hindi *Pragya* Examination under the Hindi Teaching Scheme;

(b) if so, whether the employees belonging to the parts of the country which now form parts of West Pakistan, whose mother tongue is not

Hindi and who have not passed any examination in Hindi earlier, are also eligible for the grant of this advance increment on passing the said examination; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Indian Wrestlers Team

2616. **Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether the Wrestling Federation of India has selected wrestlers for composing the Indian team to compete at the forthcoming Asian Championship;

(b) if so, the details thereof; and

(c) whether any coaching camp has been set up for their training?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). The Wrestling Federation of India was to select its team of wrestlers for participation in the forthcoming Asian Games on the basis of selection trials held at Varanasi from 25th to 27th November, 1966. A report from the Federation, containing details of the selections made is awaited.

(c) The coaching camp for the selection of the Indian wrestlers commenced at Varanasi on the 20th October, 1966.

इलाहाबाद उच्च न्यायालय में अनिर्णीत मामले

2617. श्री रणजय सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि सुल्तानपुर जिले से सम्बन्धित कितनी लेख याचिकाएँ तीन वर्गों से अधिक समय से इलाहाबाद उच्च न्यायालय में अनिर्णीत पड़ी है तथा उसका स्थिरा क्या है ?